

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3907
ANSWERED ON:19.12.2006
PRIMITIVE TRIBAL GROUPS
Badiga Shri Ramakrishna

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether some Primitive Tribal Groups (PTGs) have not been recognized by the Government of India;
- (b) if so, the details thereof;
- (c) the areas or regions in which the above PTGs have been spread in the State; and
- (d) the special schemes the Government has implemented for the upliftment of PTGs in the State of AP during the last three years, year-wise ?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) to (c): Tribal communities with low levels of literacy, declining or stagnant populations, pre-agricultural level of technology and economic backwardness are categorized as Primitive Tribal Groups (PTGs). At present there are 75 PTGs in 15 States / UTs (Bihar including Jharkhand, Madhya Pradesh including Chhattisgarh and Uttar Pradesh including Uttaranchal) as indicated in the Annexure.

(d): The Ministry has been implementing a specific Central Sector Scheme, namely 'Development of Primitive Tribal Groups (PTGs)' since 1998-99 for the exclusive development of PTGs. Under the scheme, multipurpose activities like agricultural development, cattle development, income generation programmes, health facilities, infrastructural development, social security measures etc. are funded by the Ministry. The State of AP has also been supported under this scheme during the last three years.